

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 5241/2015

GAON SABHA CHAUBEPUR

Petitioner(s)

VERSUS

CHHOTE LAL @ CHHATTOO RAM (DEAD) AND ORS.

Respondent(s)

(with interim relief and office report)

Date : 26/04/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr Amar Deep Sharma, Adv.

Mr. Rakesh Uttamchandra Upadhyay, Adv.

For Respondent(s)

Mr. Naresh Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Despite last opportunity granted, neither spare copies for service of respondent nos. 3 to 6 have been filed nor application for substitution of respondent nos. 7 and 8 has been filed.

Let the matter be placed before the Hon'ble Judge in Chambers for further directions.

(PAWAN DEV KOTWAL)
Registrar